

SPECIAL BENCH
COURT - II

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/130(KB)2022
IA(I.B.C)/668(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SHREE MAHALAXMI CORPORATION PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Udit Agarwal, Adv.

] For the Resolution Professional

ORDER

1. Learned Counsel for the Interim Resolution Professional present.
2. **IA(I.B.C)/668(KB)2024**
 - a. This application has been filed by the Interim Resolution Professional to place on record the Report certifying constitution of the committee of the Creditors, which is placed at pages 13 to 18. This application is supported by an affidavit which is placed at pages 10 to 12. The Report is taken on record.
 - b. This application is **allowed** and is accordingly **disposed of**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**